

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 23/(MAH)/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Kamalkant Goyal & Ors.
V/s.
M/s. Lupin Limited & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Common Order

Company Appeal No.20/ 58,59/NCLT/MB/MAH/2016

Company Appeal No.21/ 58,59/NCLT/MB/MAH/2016

Company Appeal No.22/ 58,59/NCLT/MB/MAH/2016

Company Appeal No.23/ 58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter for final hearing on 11.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)